

1	2	3	4	5	6	7	8	9	10	11
27.	A.J.I.M.S., New Delhi	—	—	—	—	2	—	—	—	—
28.	Armed Medical College, Pune	2	2	—	—	2	—	—	—	—
29.	Govt. Dental College & Hospital, Aurangabad	3	3	—	3	—	3	—	—	3
30.	J.S.S. Dental College, Mysore	2	—	—	—	2	—	—	—	2
31.	M.R. Agligerial College, Bangalore	1	2	—	—	—	—	—	—	2
32.	Saveetha Dental College & Hospital, Madras	6	—	—	6	7	—	—	—	—
33.	Buddha Institute of Dental Sciences, Patna	2	—	—	—	—	—	—	—	—
34.	Goa Dental College & Hospital,	3	—	—	—	2	—	—	—	—
35.	KLEI Society's Institute of Dental Sciences, Belgaum	6	4	3	4	6	2	—	—	—
36.	PKPI Dental College & Hospital, Bagalkot	—	—	—	—	—	—	—	—	—
37.	Ragas Dental College, Madras	—	—	—	—	4	—	—	—	—

*[Translation]***Public Grievances**

142. SHRI D.P. YADAV : Will the PRIME MINISTER be pleased to state:

(a) the total number of cases of pensions and other grievances registered in the Department of Public Grievances and Pensions during the year 1997; and

(b) the number of cases disposed of and the number of cases pending at present?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) The position regarding receipt and disposal of pension and other grievances in the Department of Administrative Reforms and Public Grievances and the Department of Pension and Pensioners' Welfare from 1.1.1997 until 31st October, 1997 is as under:—

No. received	No. disposed of	No. Pending
7500	7076	424

*[English]***Non-Functional Equipments**

143. SHRI SUKDEO PASWAN : Will the PRIME MINISTER be pleased to state:

(a) whether on the recommendation of Delhi High Court the Government had set up certain Committees to inquire into the non-functional of vital equipments in the city's Government hospitals;

(b) if so, the details thereof;

(c) the findings of these Committees in their report, if any; and

(d) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) to (d) Delhi High Court have constituted two committees in its order dated 5.9.1997: One Committee has been set up to look into the cases of non functional medical equipment in Government Hospitals in Delhi and Second Committee has been set up to enquire into the